

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 552 of 2000

Tuesday, this the 30th day of May, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. P. Devadas,
Upper Division Clerk,
Passport Office, Kozhikode.Applicant

By Advocate Mr. M.C. Sen

Versus

1. Union of India, represented by the
Secretary to Government,
Ministry of External Affairs, New Delhi.
2. The Joint Secretary (CPV) & Chief Passport Officer,
Ministry of External Affairs, New Delhi.
3. Passport Officer,
Kozhikode.Respondents

By Advocate Mr. S.K. Balachandran, ACGSC

The application having been heard on 30th May, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to set aside A2 order to the extent it transfers him from Kozhikode and to direct the 1st respondent, to consider A5 representation in accordance with the transfer policy and law.

2. When the OA was taken up, the learned counsel appearing for the respondents submitted that the applicant has submitted A5 representation on 26-4-2000, that the same is under consideration and appropriate orders will be passed on the same.

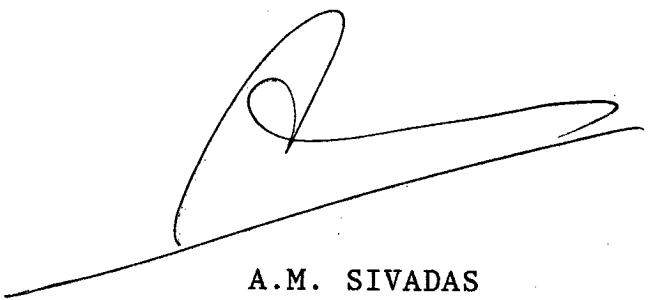
..2..

3. The learned counsel appearing for the applicant submitted that the applicant is satisfied by directing the 2nd respondent to whom the A5 representation has been submitted to consider and pass a speaking order within a time frame by keeping in abeyance A2, the impugned order, to the extent it relates to the applicant till the disposal of the representation.

4. Accordingly, the 2nd respondent is directed to consider and pass a speaking order on A5 representation as expeditiously as possible. A2, the impugned order, to the extent it relates to the applicant shall be kept in abeyance till the disposal of the A5 representation.

5. The original application is disposed of as above. No costs.

Tuesday, this the 30th day of May, 2000



A.M. SIVADAS
JUDICIAL MEMBER

ak.

List of Annexures referred to in this Order:

1. A2 - True copy of the transfer order No. V.IV/584/3/99 dated 5-4-2000 issued by the 1st respondent.
2. A5 - True copy of the representation dated 26-4-2000 submitted by the applicant to the 2nd respondent.